

**Barter Deals**

2698. **Shri E. Madhusudan Rao:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the State Trading Corporation has the sole monopoly for barter deals with the Communist countries or the private concerns have also any scope for the same; and

(b) if not, the reasons therefor?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) The State Trading Corporation has not entered into any barter deals with the Communist countries. Private concerns also have no scope to enter into any barter deals.

(b) Our foreign trade with East European countries is organised on rupee payment basis. Rupee funds generated by these countries as a result of our imports from them are utilised by them for the purchase of Indian commodities. Imports and exports are on balanced basis. In the circumstance the need for barter deals has not arisen.

**Adulteration of Cement**

2699. { **Shri M. P. Swamy;**  
**Shri Malaichami;**  
**Shri Arunachalam;**

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether any actual instances of adulteration of cement were detected by Government since the promulgation of cement (Quality Control) Order, 1962;

(b) if so, whether any test of the adulterated cement was carried out to find the exact substance used in the adulteration of cement; and

(c) the result thereof?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) No case of adulteration of cement has been

reported by the State Governments since the promulgation of the order.

(b) and (c). Do not arise.

**Footwear Industries**

2700. **Shri Ulaka:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether there is any decline in the production of shoes in the country during 1962-63 as compared to the production of last year;

(b) if so, the reasons therefor; and

(c) the amount of foreign exchange earned during 1962-63 by the production of the foot-wear industries?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

(c) Rs. 2.44 crores during 11 months ended February, 1963.

**Manufacture of Power Cables**

2701. **Shri D. D. Mantri:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of licences for the manufacture of power cables using P.V.C. and V.I.R. Cables and aluminium enamelled issued in 1961 and 1962;

(b) how many licensees have actually started production and their progress; and

(c) how many licences have been revoked or cancelled?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Total number of licences issued for the manufacture of Power Cables, P.V.C. & V.I.R. Cables and Winding Wires are as follows:—

Year	Power Cable	V.I.R. & P.V.C.	Winding Wires
1961	7 Nos.	3 Nos.	8 Nos.
1962	1 No.	1 No.	4 Nos.